

about 16,000, of which the number of Korba people living in Sarguja district is 12,000. As against this only 4000 Korba people live in Bilaspur and Raigarh Districts. In view of the population and the area, the office of Korba Authority should be set up at Ambikapur in Sarguja District instead of Jashpur in Raigarh district. It is learnt from reliable sources that the office of Korba Authority is being shifted from Jashpur to Sava Raigarh. It should be stopped at the office of Korba Authority should be set up at Ambikapur in Sarguja district instead of Jashpur on the basis of population and size of the area.

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Mr. Speaker, Sir, the following items may please be included in the next week's list of Business :—

1. Providing guarantee of employment to educated unemployed youth who have registered their names in different Employment Exchanges of the country by giving Constitutional recognition to 'Right to Work' in view of growing unemployment in the country. Unemployment allowance should be given to unemployed people till they are provided employment.

2. Taking measures to increasing the per capita income in Uttar Pradesh which is going down vis-a-vis the national average due to discrimination made against the State while making allocation of funds for development work under various five year plans after independence.

16.24½ hrs.

STATEMENT CORRECTING
REPLY TO LOK SABHA STARRED
QUESTION NO. 331 GIVEN ON
7-8-91 REGARDING SC/ST
EMPLOYEES

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : I beg to lay a statement correcting the reply to Lok Sabha Starred Question No. 331 on 7-8-91 regarding SC/ST employees.

[Placed in library. See No. LT-398/91]

16.25 hrs

BUSINESS OF THE HOUSE—
Contd.

[Translation]

SHRI GEORGE FERNANDES

(Muzaffarpur) : Mr. Speaker, Sir, in Lakshdweep, some people have been retrenched from service on the charge of not casting their votes in favour of the Congress Party. Fifteen days have since elapsed, I raised this question in the House. I have also given it in writing to you today morning. These people have not so far taken any action in this direction. The hon. Minister of Home Affairs is sitting here. The labourers who were working in Lakshdweep under Jawahar Rozgar Yojana are dying of starvation.

MR. SPEAKER : It is for inclusion in the report of Business Advisory Committee.

SHRI GEORGE FERNANDES : Mr. Speaker, Sir, you can ask

the Government to reinstate them. Union territory is under the administrative control of the Central Government.

MR. SPEAKER : All right.

[*English*]

MR. SPEAKER : He wants your response, Shri Ghulam Nabi Azad.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : I will bring it to the notice of concerned Ministers (*Interruptions*)...

[*Translation*]

SHRI CHANDRAJEET YADAV (Azamgarh) : Mr. Speaker, Sir, I would like to urge the Hon. Minister that flood and drought are very important issues, a discussion on which has been going on for the last one week... (*Interruptions*)...

The Hon. Minister has to give reply to it. That is being postponed. Please allot sometime for this and let me know whether it will be included in the next week's List of Business.

MR. SPEAKER : We will take it up next week.

[*English*]

Now I have two Bills before me. I hope they are very simple Bills and the House will agree to pass them, so that we can take up the discussion on the Motion moved by Shri Paswan. They are very simple Bills and I hope the House will cooperate in this. There is also one Bill for introduction by Shri Sitaram Kesri.

16.26 hrs.

THE CONSTITUTION
(SCHEDULED TRIBES) ORDER
(SECOND AMENDMENT) BILL

[*Translation*]

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : I beg to move for leave to introduce a Bill to provide for inclusion of certain tribes in the list of Scheduled Tribes specified in relation to the State of Karnataka.

[*English*]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the inclusion of certain tribes in the list of Scheduled Tribes specified in relation to the State of Karnataka."

The Motion was adopted.

SHRI SITARAM KESRI : I introduce the Bill.

[*Translation*]

SHRI CHANDRA JEET YADAV : Scheduled Tribes living in some other States should also be included in this, otherwise it may create confusion.

[*English*]

What I am saying is there will be unnecessary confusion. They will think that they are not being included in the list..... (*Interruptions*).....

[*Translation*]

MR. SPEAKER : The problem is that this Bill is just for introduction. It